

necessary proceedings under the Act.

[*English*]

**Setting up of Growth Centre in Assam
In collaboration with F.R.G.**

2985. SHRI ABDUL HAMID: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have decided to set up an industrial growth centres in Assam in collaboration with Federal Republic of Germany; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) No, Sir.

(b) Does not arise.

Shifting of Gail Office from Vadodara

2986. SHRI RANJITSINGH GAEKWAD: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is proposed to shift the Central Office of the Gas Authority of India Ltd. from Vadodara; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHMA DUTT): (a) and (b). No, Sir. The Central Office of Gas Authority of India Ltd. is located in Delhi and there is no proposal for shifting this office from Delhi. GAIL had set up a temporary construction office at Vadodara during the construction phase of the HBJ Pipeline. Consequent to the completion of the HBJ

Project, GAIL have decided to close this office, a maintenance office will remain at Vadodara.

**Vayudoot Service to Trichy, Madurai
and Rameshwaram**

2987. DR. V. RAJESHWARAN: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether it is proposed to connect Trichy, Madurai and Rameshwaram, pilgrimage centres in Tamil Nadu with Vayudoot or helicopter service; and

(b) if so, when?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) No, Sir.

(b) Does not arise.

**Scholarship Scheme for Training
Commercial SC/ST Pilots**

2988. SHRI HAROOBHAI MEHTA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether there is any scholarship scheme for training commercial pilots belonging to Scheduled Castes and Scheduled Tribes;

(b) if so, the number of SC and ST pilots trained under this scheme;

(c) the details of institutions where they were trained during the last three years; and

(d) the steps proposed to be taken to ensure that more SC and ST pilots are trained under the Scholarship scheme?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOUR-